NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 22.02.2021 (MONDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 117 of 2021	Vidharbha Industries Power Ltd. Vs. Axis Bank Ltd.	Mahesh Agarwal	Vishal Binod Manini Bharti

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 532 of 2020	AnkineeduMaganti Vs. State Bank of India	Shruti Choudhry	
3.	Comp. App. (AT) (Ins) No. 105 of 2021	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Vijay Nair	
4.	Comp. App. (AT) (Ins) No. 121 of 2021	Aditya Birla Finance Ltd. Vs. Sintex Prefab and Infra Ltd.	R. Sudhinder	
5.	Comp. App. (AT) (Ins) No. 123 of 2021	Avail Financial Services Ltd. Vs. Sun World City Pvt. Ltd.	Raktim Gogoi	
6.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Vishnu Sharma	Manish Kaushik

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	Abhay Anturkar
8.	Comp. App. (AT) (Ins) No. 1094 of 2020	Sodexo India Services Pvt. Ltd. Vs. Chemizol Additives Pvt. Ltd.	Saswat Pattnaik	
9.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator

10.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal
For Hear	Comp. App. (AT)	Prudent ARC Ltd.	Sumesh Dhawan	Iram Hassan-R1
11.	(Ins) No. 1059 of 2020	Vs. Uranus Softech Pvt. Ltd. & Ors.	Sullesii Dhawan	Siddharth Barua-R2
12.	Comp. App. (AT) (Ins) No. 800 of 2020	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal With	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3
13.	Comp. App (AT) (Ins) No. 892 of 2020	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3

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By the order of Hon'ble Acting Chairperson

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